(to) if so, the number of officers selected as a result of these examination!?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) •nd (b) Yes, Sir. One examination was held by the Union Public Service Commission in October, 1966. Twenty-ive candidates have been recommended by the Commission for appointment to the all-India and Central Services on the basis of this examination.

## MAN-DAY LOSS DUE TO GHERAOS

- 681. SHRI RAM CHANDER: Will the Minister of LABOUR AND RE HABILITATION be pleased to state:
- (a) what was the total man-day loss due to the gherao movement so Jar; and
- (b) whether the system of Arbitration Boards is being considered for settling such grave differences as lead to gheraos; if so, what decision has been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA): (a) Information is not available.

(b) The Government of India havp advised all State Governments to have greater recourse to voluntary arbitration for the settlement of industrial disputes whenever bipartite discussions and conciliations fail.

## RETIREMENT AGE OP HIGH COURT **JUDGES**

K. 682. SHRI CHANDRASEKHA-RAN: Will the Minister of HOME AFFAIRS be pleased to state whether there is any move under Govern ment's consideration to increase the retirement age of High Court Judges?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): No Sir.

## THUNDER-STORM IN FAMINB-STRICKEIT AREAS OF BBHAR

to Questions

- 683. SHRI K. SUNDARAM: the Minister of HOME AFFAIRS be pleased to state:
- (a) whether a heavy thunder-storm lashed different parts of the famine-stricken areas of Bihar recently;
- (b) if so, the extent of damage to life and property caused by the storm; and
- (c) the Central assistance rendered by the Government for the relief of the victims?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) and (b) Reports of thunder-storm over four districts received so far reveal death of two persons ant\* damages caused to fruit and foodgrain crops only.

(c) No relief was called for and hence no request made for Central assistance.

684. [Transferred to the Hth June, 1967].

## RETIREMENT AGE OF GOVERNMENT EM-PLOYEES

- 685. SHRI B. D. KHOBARAGADE Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that lovernment have decided to reduce the retirement age of Government ployees from 58 to 50; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.